

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **16.07.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 71/2026 For Stay IA No. 954/2026 For Urgent Listing IA No. 955/2026	Moulana Industrial Boilers Pvt Ltd Vs Registrar Of Companies Telangana	Mr. Sudarshana Setty Bijinepalli	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 434/2025	National Asset Reconstruction Company Ltd Vs SEW LSY Highways Ltd WITH	Mr. VV Sivakumar	Ms. Kopal Sharraf
3.	Comp App (AT) (CH) (Ins) No. 472/2025 For Exemption IA No. 1341/2025 For Additional Docs. IA No. 1592/2025	SEW LSY Highways Ltd Vs National Asset Reconstruction Company Limited	Ms. Kopal Sharraf	Mr. VV Sivakumar
4.	Comp App (AT) (CH) (Ins) No. 217/2022	Omkara Assets Reconstruction Pvt Ltd Vs Spisys Limited	Mr. Varun Srinivasan	
5.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
6.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2

7.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
8.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh R1
9.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt Ltd Vs Naren Sheth, Liquidator of Aster Pvt Ltd	Ms. Aakanksha Nehra	Mr. Varun Srinivasan
10.	Comp App (AT) (CH) (Ins) No. 276/2025 For Stay IA No. 780/2025	ICICI Bank Ltd Vs Ramakrishnan Sadasivan, Liquidator of Coastal Energy Pvt Ltd	Mr. V Adhivarahan	Mr. B Dhanaraj
11.	Comp App (AT) (CH) (Ins) No. 555/2025 For Stay IA No. 1570/2025	The Fertilisers & Chemicals Travancore Ltd Vs Rajat Mukherjee, Erst. RP of FACT-RCF Building Products Ltd & Anr.	Mr. TK Bhaskar	
12.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
13.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Ltd & 4 Ors.	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
14.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor & Promoter Sri Venkatram Spinners Pvt Ltd Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2 Mr. R Sugumaran- R3

15.	Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025	Union Bank of India Vs Canara Bank & Anr.	Mr Sumit Kumar Tiwari	Mr. ML Ganesh R1
16.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries and Breeders Pvt Ltd&7 Ors Vs Raghav Krithik & 4 Ors	Mr. Prithvi Raj JS	Ms.GS Dhanalakshmi R2
17.	Comp App (AT) (CH) No. 14/2026 For Stay IA No. 201/2026	Jana Chaitanya Housing Pvt Ltd & 2 Ors Vs Sriram Bhaskar	Mr. M Srinivasa Swaroop	Mr. Sheetal Srikanth
18.	Comp App (AT) (CH) (Ins) No. 68/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt Ltd Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan
19.	Comp App (AT) (CH) (Ins) No. 271/2026 For Stay IA No. 767/2026	CA Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd., Rep by its Director Bala Subramanian Vijay Ganesh	Mr.AG Sathyanarayana	
20.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr	Ms. Shruti Widge Ms. Geethika MA	Link Legal Ms. Pooja Mahajan R2
21.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024 To Adv. Hg. IA No. 645/2026	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Raja Shekar Rao Salvaji R1 Mr. Rohan Aloor- R2
22.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors WITH	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2

23.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors WITH	Ms. Mummaneni Vazra Laxmi	
24.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 For Direction IA No. 1082/2025	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3
25.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr	Mr. Varun Srinivasan	Mr. P Prashanth- R1
26.	Comp App (AT) (CH) (Ins) No. 629/2025 For Exemption IA No. 1743/2025 For Stay IA No. 1745/2025	SGK Agencies Pvt Ltd Vs Bremels Rubber Industries Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. Abhishek Sriram R2
27.	TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596- 597/2019)	MTR Foods Pvt. Ltd. Vs Mr. Ashish Kanodia, RP of Maiyas Beverages and Foods Pvt. Ltd. & 4 Ors. WITH	Mr. Vivek Krishnani	Mr. Amit Agrawal R1 Mr. AK Mysamy R2 Mr. G Sridhar- R5
28.	TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal R2 Ms. Pritha Srikumar Iyer- R3 Mr. AK Mysamy R4
29.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1

30.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1
31.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No. 435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2
32.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No. 436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt Ltd Vs SREI Equipment Finance Limited & Anr	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr. Sathyanarayanan - R2
33.	Comp App (AT) (CH) No. 03/2024	Laila Babu & Anr. Vs Dr.PK Abraham& 5 Ors	Ms. Karthika Jinan Mr. Vinay Mathew Joseph	Mr. Babu Cherukara R1, R2 Mr. Philip Mathew R3- R5
34.	Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in